GOVERNMENT OF INDIA AGRICULTURE LOK SABHA

UNSTARRED QUESTION NO:938 ANSWERED ON:25.11.2002 AMENDMENT TO BYE-LAWS OF KENDRIYA BHANDAR SHEESH RAM SINGH RAVI

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether some of the Members of Parliament had written to him more than a year ago on the amendment of the bye-laws of the Kendriya Bhandar without the approval of the General Body;
- (b) if so, the reasons for not responding to the specific communication; and
- (c) the steps taken to expedite the reply?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV)

- (a): Yes, Sir.
- (b)&(c): A suitable reply has already been sent to the concerned Hon`ble Member of Parliament.